

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 2285 of 2020**

Santosh Kumar Mandal	.....	Petitioner
<b>Versus</b>		
The State of Jharkhand	.....	Opp. Party
With		
<b>Cr.M.P. No. 2176 of 2020</b>		

Manoj Kumar Sah	.....	Petitioner
<b>Versus</b>		
The State of Jharkhand	.....	Opp. Party

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioners	: Mr. Sanjay Kumar Pandey, Advocate
For the State	: Mr. Manoj Kumar, Advocate
	: Mr. Kaushik Sarkhel, G.A.-V

**06/Dated: 07/09/2021**

These petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post these matters on 15.09.2021.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/